## Central Administrative Tribunal Principal Bench: New Delhi

CP- 603/2001 In 0A-1814/2000

New Delhi this the 3rd day of January, 2002

Hon'ble Shri V.K. Majotra, Member (A) Hon'ble Shri Kuldip Singh, Member (J)

Shri Swapan Kumar Das, S/o Late Shri Biren Nath Das Aged about 34 years, Working as Casual Labour, In Central Water Commission, Sewa Bhawan, R.K. Puram, New Delhi.

(By Advocate: Shri S.S. Tiwari)

~Applicant

## Versus

- Shri Suresh Chander, Chairman, Central Water Commission, Sewa Bhawan, R.K. Puram, New Delhi.
- 2. Shri K.S.Jacob,
   Director, PCP,
   Directorate, Central Water Commission,
   Sewa Bhawan, R.K. Puram,
   New Delhi.

(By Advocate: Shri M.M. Sudan)

-Respondents

## ORDER (Oral)

## Hon'ble Shri Kuldip Singh, Member (J)

Shri Tiwari has filed copy of respondents' order dated 1.1.2002 in compliance of order dated 23.1.2001. In the circumstances, CP is dropped. Notices are discharged.

(Kuldip Singh)
Member (J)

(V.K. Majotra) Member (A)

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